

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 277**  
**TO BE ANSWERED ON 05.02.2024**

**RELIEF MEASURES FOR MSME SECTOR**

277. SHRI B. LINGAIAH YADAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government intends to bring relief for Micro, Small and Medium Enterprises (MSMEs) which are embroiled in disputes with Union Government agencies due to the COVID – 19 pandemic and for other reasons also including non-availability of raw materials in time, with the Centre reviving a scheme to settle their claims in such cases;
- (b) the details of steps being taken to help MSMEs who are incurring losses under Startup schemes and the details thereof since 2019 to till date, State-wise each MSME/startup also; and
- (c) the help extended to MSMEs till now, if not, reasons therefor?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a): The Government has taken various relief measures including MSME SAMADHAAN and Vivad se Vishwas I to settle the disputes of MSMEs with buyers. The date for applying under Vivad se Vishwas I has been recently extended upto 31.03.2024. A special sub-portal within SAMADHAAN portal for reporting the dues and monthly payments by Ministries and CPSEs to the MSMEs was launched on 14.06.2020.

(b) & (c): As per the information provided by Department for Promotion of Industry and Internal Trade (DPIIT), various initiatives have been launched by DPIIT to provide access to funding to startups which include Startup India Seed Fund Scheme, Startup India Fund of Funds for Startups and Credit Guarantee Scheme for Startups. Credit Guarantee Scheme for Startups (CGSS)- The Government has established the Credit Guarantee Scheme for Startups for providing credit guarantees to loans extended to start-ups recognized by (DPIIT), Scheduled Commercial Banks, Non-Banking Financial Companies (NBFCs) and Venture Debt Funds (VDFs) under SEBI registered Alternative Investment Funds. CGSS is aimed at providing credit guarantee up to a specified limit against loans extended by Member Institutions to finance eligible borrowers viz. start-ups recognized by DPIIT.

The State-wise breakdown of start-ups selected as on 31.12.2023 is at Annexure – I.

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Annexure referred in part (b)&(c) of answer to Rajya Sabha Unstarred Question no. 277 on “Relief measures for MSME sector” due for reply on 05.02.2024.

State/UT-Wise Breakdown of Startups Selected and funds approved under the Startup India Seed Fund Scheme (as on 31<sup>st</sup> December 2023)

Sl. No.	Name of State/UT	No. of startups selected on Seed Fund Portal	Funds Approved (in Rs. Crores)
1	Andaman and Nicobar Islands	1	0.04
2	Andhra Pradesh	32	4.58
3	Arunachal Pradesh	1	0.20
4	Assam	24	3.24
5	Bihar	36	7.06
6	Chandigarh	13	1.80
7	Chhattisgarh	8	1.16
8	Delhi	114	22.01
9	Goa	17	2.01
10	Gujarat	136	23.71
11	Haryana	81	12.15
12	Himachal Pradesh	14	2.24
13	Jammu and Kashmir	4	0.43
14	Jharkhand	6	1.60
15	Karnataka	254	54.41
16	Kerala	47	7.94
17	Madhya Pradesh	74	11.09
18	Maharashtra	319	57.73
19	Manipur	3	0.30
20	Meghalaya	1	0.20
21	Mizoram	2	0.40
22	Nagaland	5	0.75
23	Odisha	48	6.70
24	Puducherry	7	0.96
25	Punjab	20	2.11
26	Rajasthan	65	9.62
27	Sikkim	2	0.20
28	Tamil Nadu	155	25.34
29	Telangana	104	22.17
30	Uttar Pradesh	112	18.61
31	Uttarakhand	11	2.10
32	West Bengal	24	3.58
	<b>Grand Total</b>	<b>1,740</b>	<b>306.43</b>

Source: DPIIT